

SLP(C)No. 19266 OF 2001

ITEM No.MM-1

Court No. 8

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19266/2001

AIRPORTS AUTHORITY OF INDIA

Petitioner (s)

VERSUS

INDIAN AIRPORTS EMPLOYEES UNION & ORS.

Respondent (s)

Date : 22/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Ms. Arpita Mahajan,Adv.
for Mr. Vineet Kumar,Adv.
(Mentioned by)

For Respondent (s) Mr. Bharat Sangal,Adv.

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Adjourned for three weeks.

.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master

NOTE: The matter is shown in the daily list for
01.04.2002 in Court no.7 as item No.34.